

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28312/2017

(Arising out of impugned final judgment and order dated 14-07-2017 in SPLA No.147/2017 passed by the High Court Of Judicature At Allahabad)

RAJA RAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(FOR ADMISSION and IA No.108222/2017-EXEMPTION FROM FILING O.T.,
IA No.42670/2018 - EXEMPTION FROM FILING O.T.)

Date : 15-12-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
 Mr. Krishna Kumar Yadav, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Prithvi Yadav, Adv.
 Mr. Ankur Yadav, AOR

For Respondent(s) Ms. Garima Prasad, AAG
 Mr. Bhuwan Chandra, Adv.
 Mr. Manoj Kr. Sharma, Adv.
 Mr. Pradeep Misra, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the petitioner, matter is adjourned for four weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER